

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 03.02.2003

OA No.47/2003

Rajendra Kumar Dube s/o late Shri R.G.Dube r/o 7/146,
Malviya Nagar, Jaipur, presently posted as Superintendent,
Central Excise Commissionerate, NCRB, Jaipur

.. Applicant

Versus

1. Union of India through the Secretary, Govt. of India, Ministry of Finance, Department of Revenue, New Delhi.
2. The Chief Commissioner, Central Excise, Jaipur
3. The Commissioner, Central Excise, Jaipur 1st, Jaipur, NCRB, Statue Circle, Jaipur
4. Shri Sugan Chand Rijwania, Superintendent, Central Excise, Division-II, Jaipur.

.. Respondents

Applicant present in person

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

The applicant submits that he wants to withdraw this OA and wants to file a duly constituted OA. Prayer granted subject to limitation. This OA stands dismissed as withdrawn.

(M.L.CHAUHAN)

Member (J)

(H.O.GUPTA)

Member (A)